

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:3630

ANSWERED ON:18.12.2006

DISCRIMINATION IN ADVERTISEMENT

Mahato Shri Sunil Kumar;Renge Patil Shri Tukaram Ganpatrao;Yadav Shri Giridhari

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Directorate of Advertising and Visual Publicity reportedly exercises discrimination in matter of advertisements;
- (b) if so, the details thereof;
- (c) the number of complaints received by the Government in this regard during the last three years and thereafter; and
- (d) the number of officers found guilty on the basis of the said complaints alongwith the action taken in this regard so far?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. R. DASMUNSI)

- (a) : No, Sir. However, DAVP ensures their content is as per journalistic norms.
- (b) : Does not arise.
- (c) : No complaints of discrimination has been received by DAVP in the last three years.
- (d) : Does not arise.